

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.514/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Aditya Kedia (Century Galvanising & Allied Products Pvt.Ltd) Versus- Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

118	ARUN KUMAR MISRA	Petitioner	[Signature]
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ORDER

Ld. Counsel for the petitioner has filed affidavit of service, which may be taken on record. It shows that in compliance of our order dated 16/10/2017 copy of the petition has been served on the Registrar of Companies, (ROC) West Bengal on 26/10/2017 but till date no reply has been filed.

Let notice be issued against the ROC, West Bengal seeking explanation, as to why no reply has been filed, within 15 days from today.

List on 09/01/2018.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(V.P.Singh)
Member (J)